

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Fast Track Consultants
Vs
AKR Home Depot Pvt Ltd

MAIN PETITION NUMBER : IBA/1469/2018

(IA/MA) APPLICATION NUMBERS

IA/156/CHE/2021; IA/158/CHE/2021

ORDER

IA/156/CHE/2021

Present: Ld. Counsel Ms. Ramya for the Applicant / Liquidator, who is also present in person.

None for the Respondents .

R1, 2 and 3 are already set as ex-parte.

None is present for R4 despite service and repeated calls.

R4 is also set as ex-parte.

IA/158/CHE/2021

Present: Ld. Counsel Ms. Ramya for the Applicant / Liquidator, who is also present in person.

Respondents are ex-parte.

Arguments on both the applications heard.

Written synopsis also filed.

List both the applications for further arguments on **28.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)